

CP NO.(IB) 132/ALD/2017,  
CA NO. 64/2019, CA NO. 86/2019,  
CA NO. 250/2019, CA NO. 303/2019,  
CA NO. 350/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED  
V/S SHAMKEN COTSYN LIMITED

SECTION : 33 & 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP (ANSHUL GUPTA): SH. ZAIN ABBAS, ADV.

COUNSEL FOR ARCIL : SH. DINKAR SINGH, ADV.

COUNSEL FOR EX-DIRECTOR : SH. ARUN SAXENA, ADV.

COUNSEL FOR RESOLUTION APPLICANT : SH. SAYED FAHIM AHMAD, ADV.

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CA NO.250/2019, CA NO.303/2019, CA NO.350/2019

The matter was taken up today through Video Conferencing.

Heard Ld. Counsels for the parties through video conferencing.

In view of the order passed in CP NO.(IB)131/ALD/2017, CA NO.85/2019, CA NO.249/2019, CA NO.322/2019, CA NO.349/2019, put up this matter in the week commencing 23<sup>rd</sup> August, 2021 for arguments before the Regular Court/ through Video Conferencing, by which time, Ld. Counsels for the parties may file their short written submissions, if they so desire.

Dated : 14.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)